GOVERNMENT OF INDIA
POWER
LOK SABHA

UNSTARRED QUESTION NO:2198
ANSWERED ON:22.08.2013
ASSISTANCE TO UP FOR POWER GENERATION
Ramkishun Shri

Will the Minister of POWER be pleased to state:

(a) whether the Union Government proposes to provide special assistance to Uttar Pradesh (UP) for generation of power and distribution thereof;

(b) if so, the details thereof;

(c) whether the Union Government has released any financial assistance to UP for improvement in the power sector; and

(d) if so, the details thereof and if not, the time by which the said assistance is likely to be provided?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF POWER (SHRI JYOTIRADITYA M. SCINDIA)

(a) to (d): 1. For improvement in Power Distribution Sector, Government of India has launched the Re-structured Accelerated Power Development and Reforms Programme (R-APDRP) and Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY) . The projects under R-APDRP are being taken up in two parts i.e. Part A & Part B. Investment in Part-A is for establishment of IT enabled Baseline System and Investment under Part-B is for strengthening of sub-transmission and distribution system.

2. For Uttar Pradesh, under R-APDRP, as on 31.07.2013, the Government of India has sanctioned 169 town projects worth Rs.650.68 Crore under Part-A (IT). In addition 12 SCADA projects worth Rs.280.81 Crore under Part-A and 164 projects worth Rs.5093.77 Crore under Part-B of R-APDRP have been sanctioned. Rs. 911.92 Crore has been released to UP Discoms till now for implementation of the above schemes.

3. Power Finance Corporation (PFC) and Rural Electrification Corporation (REC) as financial Institutions are extending funding against viable power projects of Uttar Pradesh as per appraisal Guidelines.

4. A scheme on Financial Restructuring Plan (FRP) of State Owned Discoms has also been notified by the Government. UP State Govt. has given in principle consent to participate in the scheme and abide by the various mandatory conditions of the scheme.